

facilities of oil traffic and dry programmes at cheaper cost at Salava Port indicating the nature thereof and the time by which it would be taken?

**THE MINISTER OF STATE IN-CHARGE OF THE MINISTRY OF SHIPPING AND TRANSPORT (SHRI CHAND RAM):** (a) to (c). The responsibility for the development of ports other than major ports vests primarily with the State Government concerned. In the IVth Plan Central loan assistance has been extended to the State Governments for the development of minor ports selected on the basis of one minor port from each maritime State. The port selected for this purpose from Gujarat was Porbandar. In the Vth Plan, this was continued for spillover schemes of IVth Plan only.

The State Government had approached Government of India to include a scheme for the development of Port Salaya as a deep-water direct berthing port for bulk cargo (at an estimated cost of Rs. 7.5 crores) in the Centrally Sponsored Sector in the Plan period beginning April, 1978. No final view has been taken on the pattern of Central assistance for the development of minor ports in the plan period beginning April, 1978.

**Industrial Plan Protecting the Village and Cottage Industries in Union Territory of Goa, Daman and Diu**

**5624. SHRI AMRUT KASAR:** Will the Minister of INDUSTRY be pleased to state:

(a) whether Government of Goa, Daman and Diu has approached the Central Government for approval of an industrial plan protecting the village and cottage industries in the Union Territory;

(b) whether no action has been taken by the Central Government towards approval of the plan and sanction of grants so far; and

(c) if so, what are the reasons for not taking any action so far?

**THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (SHRIMATI ABHA MAITI):** (a) to (c). The Government of Goa, Daman and Diu have proposed 10 industries for development in the Union Territory, these are Clay and Pottery articles; wood carving, lacquer ware and Carpentry; Bamboo craft; Brass Ware; leather crafts; Ivory carving and Tortoise Shells items; tailoring; Umbrella manufacturing; sisal fibre and miscellaneous items like dolls and paper mache articles. These proposals were considered during the discussions on the Annual Plan 1978-79 of the Union Territory, in December 1977. Against an actual expenditure of Rs. 9.00 lakhs during 1975-76; Rs. 9.92 lakhs during 1976-77 and an anticipated expenditure of Rs. 13.65 lakhs for 1977-78, the outlay for 1978-79 has been stepped up to Rs. 25 lakhs, as approved by the Planning Commission in the meeting held with the Chief Minister on 17th December, 1977.

**Conference of the Association of the State Road Transport Undertakings**

**5625. SHRI MADHAVRAO SCINDIA:** Will the Minister of SHIPPING AND TRANSPORT be pleased to state:

(a) whether a Conference of the Association of the State Road Transport Undertakings was held recently in Delhi;

(b) if so, whether the Association has suggested for inclusion of Road Transport into core sector so that adequate finance could be allocated for development of Road Transport;

(c) if so, the details thereof; and

(d) reaction of the Government thereto?

**THE MINISTER OF STATE IN-CHARGE OF THE MINISTRY OF SHIPPING AND TRANSPORT (SHRI CHAND RAM):** (a) and (b). Yes, Sir.